

Report of Sarkaria Commission

*30. SHRI K. GOPAL: Will the PRIME MINISTER be pleased to state:

(a) whether Government have received the report of Sarkaria Commission of enquiry set up to enquire into certain charges of corruption against the former Chief Minister of Tamil Nadu; and

(b) if so, the steps proposed to be taken on the report?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) and (b). The Sarkaria Commission of Inquiry submitted its First Report on 19th January, 1977, which relates to 9 items covered by seven allegations into which inquiry has been completed. A copy of the Report, along with a Memorandum of the action taken thereon, was laid on the Table of the House, on the 1st April, 1977.

Arrests under DIR and MISA during Emergency

*31. PROF. SHIBBANLAL SAKSENA:

SHRI HUKMDEV NARAIN YADAV:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of arrests made since 25th June, 1975 month-wise under DIR and MISA, upto 20th March, 1977;

(b) whether any of them are still in jails; and

(c) if so, the particulars thereof?

THE MINISTER OF HOME AFFAIRS (CHAUDHURY CHARAN SINGH): (a) to (c). Information regarding month-wise arrests under MISA and

the particulars of persons still in detention are being collected from the State Governments/Union Territory Administrations and will be laid on the Table of the House. During the period 25th June, 1975 to 19th March, 1977, 34,630 persons were detained under Maintenance of Internal Security Act. Out of these declarations under section 16A of MISA were made in respect of 28,386 persons and all these have been released on the revocation of emergency proclaimed on 25th June, 1975 on 21st March, 1977.

2. Information in respect of the arrests under DISIR is being collected and will be laid on the Table of the House.

Maruti Ltd.

*32. SHRI JYOTIRMOY BOSU: Will the Minister of INDUSTRY be pleased to state:

(a) how many bus bodies and road rollers have been built by Maruti Ltd., Haryana; and

(b) who are the buyers of these bodies?

THE MINISTER OF INDUSTRY (SHRI BRIJLAL VERMA): (a) and (b). The Central Government have not granted any industrial licence or registration to Maruti Limited, Haryana, for the manufacture of bus bodies or road rollers. It is reported by the Directorate of Industries, Haryana, that M/s Maruti Heavy Vehicles (Private) Limited, Haryana, are registered as a small scale unit for the manufacture of road rollers. Since the activities relating to manufacture of road rollers and bus bodies have not been registered/licensed with the Central Government, no production and other statistics in respect of these items are available with the Government of India.